

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.1311 of 2011

(Arising out of OIO-09/MP/DAMAN/2011 dated 20/04/2011 passed by Commissioner of Central Excise, Customs and Service Tax-DAMAN)

Satya Narayan Gupta

.....Appellant

General Manager (Commercial) Bharat Insulation Co. (India) Ltd, B-32, Wagle Industrial Estate, Road No. 18,
THANE, MAHARASHTRA

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat- 396191

APPEARANCE:

Shri S J Vyas (Adv.) for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 26.02.2020
DATE OF DECISION: 26.02.2020

The appeal is disposed of. For order, see order of date in Excise Appeal No. 1282 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Vinit